

ITEM NO.1

COURT NO.3

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. No. 140357 of 2017 in Civil Appeal No(s).20922/2017

INDIAN WIND ENERGY ASSOCIATION

Appellant(s)

VERSUS

GUJARAT URJA VIKAS NIGAM LIMITED (GUVNL) & ORS.

Respondent(s)

(IA No.140357/2017-CLARIFICATION/DIRECTION ONLY LISTED AGAINST THIS
MATTER)

Date : 29-12-2017 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Appellant(s) Mr. Ranjit Kumar, Sr. Adv.
Mr. Hemant Singh, Adv.
Ms. Divya Roy, AOR
Ms. Ananya Mohan, Adv.

Mr. Sandeep Grover, Adv.
Ms. Sukriti Mago, Adv.
Mr. Rajat Singh, AOR

For Respondent(s) Mr. P.S. Narsimha ASG.
Ms. Hemantika Wahi, AOR
Mr. M.G. Ramachandran, Adv.
Mr. Anand K. Ganeshan, Adv.
Ms. Mamta Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List this matter on 8.1.2018.

(B. PARVATHI)
COURT MASTER

(KAILASH CHANDER)
BRANCH OFFICER